

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 71 OF 2015, 62 OF 2015 & 63 OF 2015

Dated: 15th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 71 OF 2015

In the matter of :

M/s. Sai Regency Power Corporation Pvt. Ltd.Appellant(s)

Versus

Tamil Nadu Generation and Distribution Corp. Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. S. Vallinayagam
Mr. T. Mohan

APPEAL NOS.62 OF 2015 & 63 OF 2015

Tamil Nadu Electricity Consumers AssociationAppellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Arun Anbumani
Insha Mir
Mr. S. Santhanam Swaminadhan

Counsel for the Respondent(s) : Mr. T. Mohan
Mr. S. Vallinayagam
Mr. G.Umapathy

ORDER

Arguments in Appeal No. 71 of 2015 by both the parties have been concluded.
In remaining two Appeals being nos. 62 of 2015 & 63 of 2015, the respondents

are to argue. Accordingly, post Appeal Nos. 62 of 2015 & 63 of 2015 for respondents' arguments on **6th November, 2015.**

(I.J. Kapoor)
Technical Member
rkt/dk

(Justice Surendra Kumar)
Judicial Member